

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3016**  
**TO BE ANSWERED ON 20/12/2024**

**DELETION OF JOB CARDS UNDER MGNREGA**

3016 SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the increase in job cards deletions is linked to Government's mandatory implementation of Aadhaar-Based Payment Systems (ABPS);
- (b) whether cases of wrongful deletions, including deletions on grounds such as "Not willing to work" and "Village becomes urban," have been reported, if so, the remedial steps taken to address such instances; and
- (c) whether Government has conducted any verification or analysis of reasons for deletions listed in the MGNREGA Management Information System (MIS), including the justification for the high proportion of deletions under the category "Not willing to work"?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a)to(c): Under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Aadhar Payment Bridge System (APBS) is only a mode of payment and Job cards cannot be deleted due to reason of non-linking of Aadhaar with bank accounts.

Updation/deletion of Job Cards is a regular exercise undertaken by the States/UTs. In the current financial year 2024-25 (as on 16.12.2024), a total number of 35.57 lakh job card have been deleted for the following reasons: (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) Households not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and that person is expired. Further, total number of 38.52 lakh new job card have been issued in current financial year 2024-25 (as on 16.12.2024)

If a beneficiary whose name has been deleted from the database of NREGASoft with reason of not willing to work or permanently shifted to another place out of the Gram Panchayat, but later on shows willingness to work, State Government has been provided with an option to resume such worker's job card. After successful resumption, the beneficiary can demand and work again under the scheme.

Programme Officer, after independent verification of the facts, may direct the Gram Panchayat to cancel any particular Job Card. All additions/deletions/cancellations must be made public and presented to the Gram Sabha / Ward Sabha and should also be reported to the Programme Officer and updated in the Management Information System (MIS). State Government/UT Administration are regularly sensitized during various review meetings for deletion of job card, if any, only after following the due procedure.

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